## GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF HIGHER EDUCATION

# LOK SABHA UNSTARRED QUESTION NO. 172 TO BE ANSWERED ON 18.07.2016

### **Functioning of AICTE**

#### 172. SHRI SANJAY DHOTRE:

### SHRI BHARTRUHARI MAHTAB:

SHRI RAHUL SHEWALE:

#### Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has conducted any study to measure improvement in the functioning of All India Council for Technical Education (AICTE) since implementation of the recommendations of the Kaw Committee;
- (b) if so, the details and outcome thereof and if not, the reasons therefor;
- (c) the funds allocated and utilised for research and development and improve the functioning of AICTE in the country during the last three years and the current year, State/UT-wise; and
- (d) whether the Government has received complaints of irregularities/ corruption in the functioning of AICTE in the country and
- (e) if so, the details thereof, State/UTwise and the reasons therefor along with the action taken/being taken by the Government on such complaints so far?

# ANSWER MINISTER OF HUMAN RESOURCE DEVELOPMENT (SH. PRAKASH JAVADEKAR)

(a) & (b): The Government has been monitoring the implementation of the report of the AICTE Review Committee which has been submitted in April 2015. Based on these recommendations, the AICTE has been restructured to meet the demands of student fraternity and technical institutions by promoting R&D, Vocational Education, Online Education, inclusivity and transparency. Now, the approval system has become online and therefore more efficient and transparent.

(c): The state-wise expenditure for the Research Programs during the last three financial years is at Annexure-I.

(d) & (e): There have been (9) complaints against officials in AICTE. These complaints are entrusted for examination by a committee headed by retired Justice of High Court. The State-wise list of the complaints against AICTE and action taken thereon is at annexure-II.

STATE		2013-14								
	Research Promotion Scheme		Research Park		Scheme Quality Improvement Programme		Innovation Pro Scheme			
	Fund Allocation	Expenditur e	Fund Allocatio n	Expenditur e	Fund Allocatio n	Expenditur e	Fund Allocatio n	Ex		
Andhra Pradesh		24007541		0		2425215		<u> </u>		
Arunachal Pradeh		0		0		0				
Assam		7900001		0		0				
Bihar		0		0		0				
Chandigarh		0		0		3678842				
Chhatisgarh		4428510		0				<u> </u>		
Delhi		3159844		0		9472436		<u> </u>		
Goa		1985824		0				<u> </u>		
Gujrat		8430374		0		300000		<u> </u>		
Haryana		8772746		0		0		<u> </u>		
Himachal Pradesh		1633334		0		0		<u> </u>		
Jammu & Kashmir		1243334		0		0		<u> </u>		
Jharkhand		582353		0		2448484		<u> </u>		
Karnataka		19033630		0		14171941		<b> </b>		
Kerala		2140000		0		777000				
Madhya Pradesh		6820589		0		0				
Maharashtra		37313047		0		24556150				

Maninur		0		0		0		
Manipur		U		0		0		
Meghalaya		0		0		0		
Mizoram		0		0		0		
Nagaland		0		0		0		
Odisha		4551667		0		1840887		
Pondicherry		0		0		2314500		
Punjab		7131804		0		1799000		
Rajasthan		2290001		0		0		
Skkim		0		0		0		
Tamilnadu		22029205		0		29376783		
Uttar Pradesh		2012549		0		13116246		
Uttarakhand		0		0		13779633		
West Bengal		1667668		0		11508840		
Total	500000000 1	167134021	80000000	0	60000000	131565957	10000000	

ANNEXURE AS REFERRED TO IN REPLY TO PART (e) OF THE LOK SABHA UNSTARRED QUESTION NO. 172 FOR REPLY ON 18.07.2016 ASKED BY SHRI SANJAY DHOTRE, SHRI BHARTUHARI MAHTAB AND SHRI RAHUL SHEWALE REGARDING FUNCTIONING OF AICTE

S.No.	State	Received from	Details	Action Taken
1	Delhi	Complaint of Bijender Kumar Passi and Shri A.K. Gupta	Complaint against AICTE officials	Placed before One ManJustice(Retd.)Committeewhichrecommended to file thecomplaint.
2	Maharashtra	Complaint received from MHRD forwarding a complaint from O.P. Kelkar	Complaint against AICTE officials	Under process
3	Uttar Pradesh	Complaint received from Dr. Deepak Rahaga, 146, Geeta Bhawan, Sector-26, NOIDA, UP	Complaint against AICTE officials	Under process
4	Delhi	Complaint of Dr. Shiv Kumar Dubey	Complaint against AICTE officials	Placed before One ManJustice(Retd.)Committeewhichrecommended to file thecomplaint.
5	Maharashtra	ComplaintfromVenateshKakad,Scretary,AmhiMumbaikar Pratishthan	Complaint against AICTE officials	Under process
6	Delhi	Complaint from Shri Bijendra Pasi	Complaint against AICTE officials	Placed before One ManJustice(Retd.)Committeewhichrecommended to file thecomplaint.
7	Bihar	Complaint from Shri Dhiraj Sinha	Complaint against AICTE officials	Placed before One ManJustice(Retd.)Committeewhichrecommended to file thecomplaint.
8	Maharashtra	Complaint from Citizen Forum for Sanctity in Educational System	Complaint against AICTE officials	Placed before One ManJustice(Retd.)Committeewhichrecommended to file thecomplaint.

9	Maharashtra	Complaint from	Sanjay	Complaint against		Placed before	one Man
		Haribhau Jadhav		AICTE	officials	Justice	(Retd.)
				and advocate		Committee	which
						recommended	l to file the
						complaint.	